NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 3(ND)2016 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016

NAME OF THE COMPANY: M/s Ms. Punita Khatter V/s. M/s. Explorers Travels & Tours Pvt. Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NC). NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAKESH KHAWA	M ABU	RBSA 2-4	Rhand
2.	NITIN GUPTA	+ ADV	i)	Grilin
	NABHANYA SI		11	
4.	PRANAB TOMA	R ADU	//	
5	Gaviar Mitra	Advocate	Respondent No.1	
6.	Vivet Malk	11	//	the
I.	Keishnendu Batt	a Advocati	1	0.0
8,	Megha Agawal	4	Petitioner	NI.
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10.			Retitions	
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ORDER

Learned counsel for the parties are present. Arguments have been heard. Learned counsel seek and are given one week's time to file the written submissions.

List on 18.10.2016 for further future directions.

(R. Varadharajan)

Member (Judicial)

Sd1-1

(Maharaj Krishan Hanjura) Member (Judicial)

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